

NOTICE

Please take notice that Hon'ble Division Bench No.03 comprising Hon'ble Mr. Justice S. Chandrashekhara and Hon'ble Mr. Justice Ratnaker Bhengra will not hold court on 12.09.2022. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No.02 comprising Hon'ble Mr. Justice Aparesha Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in Court No.12.

Please take notice that Hon'ble Mr. Justice S. Chandrashekhara will sit single on 12.09.2022 at 10.30 A.M. in Court No.05 and take up the cases listed in Notified Cause List before His Lordship.

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will not hold court on 12.09.2022.

By Order,

Sd/-

Dated the 11th September,2022
High Court of Jharkhand, Ranchi

(Sanjay Kumar Singh, No-II)
Joint Registrar (L&C) I/c

NOTIFIED CASES CAUSELIST For Monday The 12th September 2022

COURT NO. 5

SINGLE BENCH (BENCH ID-24723)

AT 10:30 AM

HON'BLE MR. JUSTICE S.CHANDRASHEKHAR

Final Disposal

1	Cr.Rev./114/2015	BACHCHU MAHTO AND ORS vs THE STATE OF JHARKHAND	NIRANJAN KUMAR	APP AASHISH KUMAR SANTOSH KUMAR SHUKLA VANI KUMARI
	CODE OF CRIMINAL PROCEDURE, 1973			
2	Cr.Rev./415/2015 As first case.	BIJAY SAW vs THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA	APP SHAILESH ARCHANA SINGH, AMICUS
	DOWRY PROHIBITION ACT, 1961			
3	Cr.Rev./418/2015	RAJU PRADHAN AND ORS vs THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO CHINMOY PAL	APP AZEEMUDDIN
	CODE OF CRIMINAL PROCEDURE, 1973			
4	Cr.Rev./428/2015	MD YASIN ANSARI AND ORS vs THE STATE OF JHARKHAND	HARENDRA KR MAHATO MD. KALAM AHALYA MAHATO	APP
	JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005			
5	W.P(C)/21/2016 Assigned fixed v/o As the first matter	MS MIKI WIRE WORKS PVT LTD THROUGH ITS DIRECTOR KAILASH CHAND SHARMA vs GPT INFRAPROJECTS LTD	DARSHANA PODDAR MISHRA KHUSHBOO KATARUKA PIYUSH PODDAR DEEPAK KR SINHA	PARTH S. A. SWAROOP PATI
	IA NO, 2896/2019 (For Stay Of Proceedings), 3444/2017 (For Misc.) ARBITRATION & CONCILATION ORDINANCE, 1996			
6	W.P(S)/1186/2017 V/S. Assigned matter.	NEETA SINGH AND ORS vs HOME DEPARTMENT	INDRAJIT SINHA SURAJ SINGH AMITABH PRASAD AJAY KUMAR SAH	PARTH S. A. SWAROOP PATI AJIT KUMAR SANTOSH KUMAR JHA RAJIV RANJAN MAHAVIR PD SINHA MR.ASHUTOSH ANAND
	IA NO, 1071/2020 (For Early Hearing), 6681/2021 (For Extension Of Time) APPOINTMENT			
wt7	W.P(S)/7029/2017	SUBODH KUMAR SINGH vs HOME DEPARTMENT	DIWAKAR UPADHYAY RAKESH KR ROY VARUN PRABHAKAR	AJIT KUMAR PARTH S. A. SWAROOP PATI RAJIV RANJAN SANJAY KUMAR TIWARI MR.ASHUTOSH ANAND
	APPOINTMENT			
	IA NO, 388/2022 (For Extension Of Time)			
wt8	W.P(S)/2309/2018	AMIT KUMAR PANDEY vs THE STATE OF JHARKHAND THROUGH THE SECRETARY PRINCIPAL DEPARTMENT OF HOME	MANOJ TANDON SHIV SHANKAR KUMAR ANANT KUMAR KUMARI RASHMI	AJIT KUMAR RAJIV RANJAN SUCHENDRA PRASAD
	APPOINTMENT			

Orders

9	Cr.Rev./237/2015	ISLAM ANSARI vs THE STATE OF JHARKHAND	MAHESH TEWARI ANJANA KUMARI RAHUL DEV KUMARI SHIKHA	BIRENDRA KUMAR APP NANDA KUMARI ASHOK KUMAR PRAVIN KR RANA RANJAN KUMAR
	IA NO, 7740/2022 (For For Filing Suppl. affidavit/additional document) CODE OF CRIMINAL PROCEDURE, 1973			
10	Cr.Rev./262/2015	SANDEEP RAWANI ALIAS PINKU RAWANI vs THE STATE OF JHARKHAND	ASHUTOSH KR SINGH ASHOK KUMAR	APP
	CODE OF CRIMINAL PROCEDURE, 1973			

11	Cr.Rev./294/2015	RAJESH KUMAR SHARMA vs THE STATE OF JHARKHAND	LALJEE SAHAY ARUN KR SINHA MRITUNJAY CHAUDHARY Mr. Raja Ravi Shekhar Singh, Ld. Amicus	APP ANUP PAWAN TOPNO
		CODE OF CRIMINAL PROCEDURE, 1973		
12	Cr.Rev./466/2015	SANTOSH DANGI vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY SOURAV KUMAR RAJESH KR SINGH Mr. Raj Vardhan, Ld. Amicus	APP
		CODE OF CRIMINAL PROCEDURE, 1973		
13	Cr.Rev./491/2015	CHANDRA SHEKHAR PRASAD vs THE STATE OF JHARKHAND	VISHAL KUMAR TRIVEDI SHRESTH GAUTAM DEEPANKAR PIYUSH CHITRESH	APP SHWETA SINGH
		IA NO, 6863/2022 (For Substitution Petition)		
		CODE OF CRIMINAL PROCEDURE, 1973		
wt14	Cr.Rev./695/2015	RAM NARAYAN CHAUDHARY ALIAS RAM NARAYAN CHOWDHRY vs THE STATE OF JHARKHAND	KRISHNA MURARI MOHAMMAD ASGHAR RAJ VARDHAN	ASHOK KUMAR (A.P.P.)
		CODE OF CRIMINAL PROCEDURE, 1973		
		IA NO, 8035/2022 (For Substitution)		
15	Cr.Rev./547/2015	ARVIND ORAON vs THE STATE OF JHARKHAND	INDRAJIT SINHA SURAJ SINGH AJAY KUMAR SAH KRISHANU RAY	SADHNA KUMAR SHEKHAR PRASAD SINHA
		CODE OF CRIMINAL PROCEDURE, 1973		
		Admission		
16	Cr.Rev./91/2015	VERSA KUMARI SINGH vs THE STATE OF JHARKHAND AND ANR	SATISH KUMAR DEO AANYA	VIKASH ANAND SANJEEV KUMAR SINGH SANJAY KUMAR LAXMI MURMU (A.P.P.)
		CODE OF CRIMINAL PROCEDURE, 1973		
17	Cr.Rev./502/2015	RAJENDRA SINGH vs THE STATE OF JHARKHAND AND ANR	RAHUL PANDEY PRAMOD KR JHA	RAJNEESH VARDHAN AASHISH KUMAR
		CODE OF CRIMINAL PROCEDURE, 1973		
18	Cr.Rev./1441/2015	SALIM KHAN vs THE STATE OF JHARKHAND	MOHIT PRAKASH VANI KUMARI	ASHISH JHA
		CODE OF CRIMINAL PROCEDURE, 1973		
19	Cr.Rev./1452/2015	MIHIR MONDAL AND ORS vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR	NEHRU MAHTO SAIBAL KUMAR LAIK
		CODE OF CRIMINAL PROCEDURE, 1973		
20	Cr.Rev./1497/2015 Fix Vide Order	MD ASRAF KHAN ALIAS ASRAF vs THE STATE OF JHARKHAND	PRATIUSH LALA	APP
		CODE OF CRIMINAL PROCEDURE, 1973		
21	Cr.Rev./371/2016	MUSAFIR YADAV ALIAS MUSAFIR RAI vs THE STATE OF JHARKHAND AND ORS	BIJAY KR MISHRA	Mr. Bishwambhar Shastri, APP SUCHENDRA PRASAD (APP)
		IA NO, 2006/2016 (For MISC.)		
		FAMILY COURTS ACT, 1984		
22	Cr.Rev./570/2016 As first case.	GEETA KUMARI vs THE STATE OF JHARKHAND	MANISH KUMAR BHOLA NATH OJHA SARJU PRASAD ATMA RAM CHAUDHARY	ABHAY KR TIWARI
		IA NO, 5498/2016 (For MISC.)		
		CODE OF CRIMINAL PROCEDURE, 1973		
		Hearing		
23	Cr.Rev./113/2015	GANDIRA ORAON vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY SOURAV KUMAR RAJESH KR SINGH	SADHNA KUMAR RUBY PANDEY
		CODE OF CRIMINAL PROCEDURE, 1973		

24	Cr.Rev./132/2015 Vide order.	SHAMBHU SAO vs THE STATE OF JHARKHAND	MANOJ KR CHOUBEY BHOLA NATH OJHA	APP SHAILESH KR SINHA
		CODE OF CRIMINAL PROCEDURE, 1973		
25	Cr.Rev./243/2015	POLTU MAHTO vs THE STATE OF JHARKHAND	AKSHAY KR MAHATO Mr. Raja Ravi Shekhar Singh, Amicus	NIKI SINHA TRIPATI NATH VERMA SURAJ VERMA
		ARMS ACT,1959		
26	Cr.Rev./350/2015	SINDHU BHOKTA ALIAS SINDHU PD BHOKA vs THE STATE OF JHARKHAND AND ANR	LUKESH KUMAR	APP NIRANJAN KUMAR JITENDRA PANDEY
		CODE OF CRIMINAL PROCEDURE, 1973		
27	Cr.Rev./514/2015	BINOD RAWANI vs THE STATE OF JHARKHAND	MUKESH BIHARI LAL SUNIL SINGH	RAJNEESH VARDHAN SANJAY PRASAD
		CODE OF CRIMINAL PROCEDURE, 1973		

